185

(c) Steps taken include a National Plan of Action for Women which identifies the problems and needed measures and programmes for promoting and assisting women's education, training and employment.

Vacation of Government Accommodation by Retiring Employees

795, DR. LOKESH CHANDRA: Will the Minister of WORKS AND HOUS-ING be pleased to state:

- (a) whether it is a fact that Central Government Employees who retired from service are occupying Government accommodation for the last many months thereby depriving the serving employees of their right of allotment of Government accommoda-
- (b) if so, the number of retired employees who have not vacated Government accommodation and the type of accommodation occupied by them; and
- (c) whether Government propose to revive its earlier decision regarding allotment of accommodation to the Government emwards of retired ployees?

THE MINISTER OF WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes, Sir.

(b) The number of retired employees who have not yet vacated Government accommodation, typewise is as under:-

Type A		85
Type B		92
Type C	1	160
Type D		138
Type E		4
Type E-1		8
Type E-2		5
Type E-3		-
Hostel		-

492 TOTAL

(c) The matter is under consideration.

Spraying of Coconut Trees in Kerala

796. SHRI T BASHEER: SHRI O. J. JOSEPH:

[26 NOV. 1980]

Will the Minister of AGRICUL-TURE be pleased to state:

- (a) whether Central Government have received any comprehensive scheme from Kerala Government for spraying of coconut trees to control diseases and to improve the yield of palms; and
- (b) if so, the action taken by Central Government for giving assistance for the implementation of the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) Yes, Sir. A scheme to provide cent per cent subsidy for the control root wilt and leaf root diseases was received by the Central Government.

(b) The Technical Committee set up by the Department of Agriculture and Cooperation for declaration of a pest of national importance, in its meeting held on 3-11-1980, did not recommend the inclusion of this in the list of diseases of national importance on the ground that neither the cause nor the control measure of the disease is conclusively established. In the circumstances, the question of giving assistance to the Government of Kerala for implementation of the scheme does not arise. However, there is a Centrally Sponsored Scheme under which Central assistance is made available for the supply of hybrid seedlings and fertilizers to the extent of Rs. 6.34 lakhs as Government of India's share during 1980-81.

Complaints against Telephone Service in the Capital

797. SHRI ABDUL REHMAN SHEIKH:

SHRI LADLI MOHAN NIGAM:

Will the Minister of COMMUNICA-TIONS be pleased to state:

(a) whether it is a fact that there have been growing complaints about